

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO.2188
TO BE ANSWERED ON 12.03.2025**

ROBs AND RUBs IN TIRUPATI PARLIAMENT SEGMENT

2188. SHRI MADDILA GURUMOORTHY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of all pending Road Over Bridges (ROBs) and Road Under Bridges (RUBs) projects in Tirupati Parliament Segment;**
- (b) the reasons for the pendency of these projects;**
- (c) whether the Government has taken any steps to expedite their completion;**
- (d) if so, the details thereof and if not, the reasons therefor;**
- (e) whether the Government proposes any new ROB and RUB projects in the Tirupati Parliament Segment; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): Sanctioning of works of Road over Bridge (ROB) / Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROBs/RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-24 is as under:

Period	ROBs/RUBs constructed
2004-14	4,148 Nos.
2014-24	11,945 Nos. (about three times)

As on 01.02. 2025, 4344 Nos. ROBs/RUBs are sanctioned at the cost of ₹ 97,422 crore on Indian Railways including 282 Nos. of Road Over Bridge (ROB)/Road Under Bridge (RUB) works at cost of ₹ 9455 crore in the state of Andhra Pradesh, which are at various stage of planning and execution. During 2014-24, total 743 Nos. of ROBs/RUBs were constructed in the state of Andhra Pradesh including 08 Nos. ROBs/RUBs in Tirupati Parliamentary constituency.

During 2024-25 (upto Jan'25), 827 Nos. of ROBs/RUBs have been constructed on Indian Railways including 29 Nos. of ROBs/RUBs in the State of Andhra Pradesh.

11 Nos. ROBs/ RUBs are sanctioned in Tirupati Parliamentary constituency, which are at various stages of planning and execution etc.

Completion & commissioning of ROB/RUB works depend on various factors like consent of State Govt in closure of LC, finalisation of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, number of working months in a year for particular project / work sites due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Railways have taken following measures to expedite the progress of ROB/RUB works:

(i) Joint survey with concerned State Govt./Road Owing Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.

(ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.

(iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.

(iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owing authority/State Govt. wants, then Railway may permit them to execute the work on a single entity basis.
